

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-221-2020**

Shilpa Ashutosh Kumar

... Petitioner

Vs

Bank of Baroda & Ors.

... Respondents

Shri K. Morajkar, Advocate for the Petitioner.

Shri G. Agni, Advocate for the Respondents.

Coram : DAMA SESHADRI NAIDU, J.**Date : 14 December 2020****P.C. :**

Post the matter on 18.01.2021.

DAMA SESHADRI NAIDU, J.

NH